

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 21st Day Of February 2025  
HON'BLE SSDYJ WILL SIT IN COURT HALL NO. 2 AT KALABURAGI BENCH & HON'BLE VAPJ WILL  
SIT IN COURT HALL NO. 32 AT PRINCIPAL BENCH BENGALURU  
at 02:30PM

BEFORE  
**THE HON'BLE JUSTICE S SUNIL DUTT YADAV**  
&  
**THE HON'BLE JUSTICE VIJAYKUMAR A. PATIL**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
<b>MATTER PERTAINS TO PRINCIPAL BENCH BENGALURU</b>			
<b><u>HEARING - INTERLOCUTORY APPLN</u></b>			
1	RP 217/2023 (BY SPL. ORDER DTD 30/1/24) REG: IA 2/23 FOR RECALLING THE ORDER DTD 26/9/23 A/W OFFICE NOTE (DD FILE MFA 3407/2016 + FC + OS K/B) (DATE)	(,) <i>PET: SRI AJIT NAYAK</i> , <b>A S GUPTA</b> L V MURALIDHARA	<i>RES: SMT SHRELATHA NAYAK</i>  SHRELATHA NAYAK-PARTY IN PERSON / RESPDT - SD

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